Annexure-7 Name of the corporate debtor: Swastik Ispat Private Limited; Date of commencement of CIRP: 12.06.2025; List of creditors as on: 03.07.2025

	-					t of operational creat					-	(Amount in₹)	
Sl. No.	Details of claimant Department Government		Details of claim received Date of Amount					% of voting	Amount of contingent		Amount of claim under	Amount of claim not	Remarks, if any
			receipt	claimed	claim		related	share in COC,	claim	dues, that	verification	admitted	
					admitted		party?	if applicable		may be set- off			
	Employees Provident Fund Organisation, Rourkela	Central	26-06-2025	10,10,659	9,47,791	Statutory Dues	NA	Nil	Nil	Nil	62,868	-	An amount of ₹62,868 is kept under verification with the EPF Department as the factory remained closed during the month of June 2025.
	Goods and Services Department CT& GST Circle Rourkela	Central	25-06-2025	11,26,293	1,60,484	Statutory Dues	NA	Nil	Nil	Nil	9,65,809	-	Claim received from GST Department pertains to statutory dues which are shown as <i>contingent liability</i> in the books of the Corporate Debtor. The claim is currently <i>kept</i> <i>under</i> <i>verification</i> pending confirmation of final adjudication and status of appeal, if any.
	TOTAL			21,36,952	11,08,275						10,28,677		

## List of operational creditors (Government dues)

Notes-

1. Claims have been admitted provisionally based on documents submitted by the claimants. Final admission is subject to availability and verification of the complete books of accounts of the Corporate Debtor.